NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

CP (IB) No.99/Chd/Pb/2018

In the matter of:

Phoenix Arc Pvt.Ltd.. ... Petitioner-Financial Creditor
Vs.
Jindal Cotex Ltd.. …Respondent-Corporate Debtor

Present: Mr. Manish Jain and Ms.Divya Sharma, Advocates for petitioner.
Mr.Akaant Kumar, Advocate for respondent.

Affidavit of service has been filed. Mr.Akaant Kumar, Advocate submits that the Power of Attorney along with resolution of the Board of Directors of the company will be filed with the reply.

List the matter for arguments for 17.07.2018. Reply/objection, if any, be filed at least 10 days before the date fixed with copy advance to the counsel opposite.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

Sd/-
(Pradeep R.Sethi)
Member (Technical)

May 31, 2018
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